

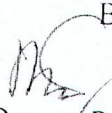
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-01/03/2018

NOTICE

All the concerned are hereby informed that single Member matters listed on 01/03/2018 at 10.30 AM will be taken up after Anti-dumping matters are over.

By order


Deputy Registrar
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.


Assistant Registrar
(SM)